

**GOVERNMENT OF INDIA  
WATER RESOURCES  
LOK SABHA**

UNSTARRED QUESTION NO:2169  
ANSWERED ON:06.12.2012  
GOSIKHURD IRRIGATION PROJECT  
Sharma Shri Jagdish

**Will the Minister of WATER RESOURCES be pleased to state:**

- (a) the date on which the construction work of Gosikhurd irrigation project situated in Maharashtra started along with the amount of expenditure incurred thereon till date;
- (b) whether the benefit of this irrigation project is not reaching the farmers till date;
- (c) if so, the reasons therefor; and
- (d) the steps being taken by the Government to provide entire benefit of this project to the farmers?

**Answer**

THE MINISTER OF WATER RESOURCES ( SHRI HARISH RAWAT)

(a) The administrative approval to the Gosikhurd irrigation Project was accorded by Government of Maharashtra on 31.03.1983 and the construction of Gosikhurd irrigation project was started in the same year. The total expenditure incurred on Project up to June 2012 is Rs.6187 crore as per the information received from State Government.

(b) & (c) The ultimate irrigation potential of the project is 250800 hectare. As per the information from Government of Maharashtra, the Irrigation potential created upto March 2012 is 34056 ha and the irrigation benefits are being given to farmers on Tekepar LIS, Ambhora LIS & Right Bank Canal of Gosikhurd Irrigation Project. The main reason for delay in execution of the project is that the State Government is yet to acquire the land for the remaining works of the project.

(d) Irrigation being a State Subject, the irrigation projects are planned, executed and maintained by the State Governments themselves as per their own resources and priorities. However, The Union Government provides Central Assistance (CA) under Accelerated Irrigation Benefits Programme (AIBP) to the projects satisfying AIBP Guidelines on year to year basis on the request of State Governments for their expeditious completion. The Gosikhurd Project has been under AIBP since 1996-97 and the project has been included in the scheme of National Projects since 2008-09 with a view to expediting its completion. To facilitate speedy completion of National projects, the Union Government is providing 90% Central Assistance (CA) of the balance project cost (cost of work) of irrigation and drinking water components of the National Projects for their completion in a time bound manner. The progress of work in respect of National Projects under execution is monitored by the Central Water Commission. The progress of implementation is also reviewed from time to time by High Powered Steering Committee for implementation of National Projects.